

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No107
CP(IB)/198(AHM)2021

Order under Section 9 IBC

IN THE MATTER OF:

Ms.Bhumisha Shah Sole Proprietor of Candida Bio Aqua
Solutions

.....Applicant

V/s

.....Respondent

West Coast Frozen Foods Pvt Ltd

Order delivered on ..28/01/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

In view of the office order dated 09.01.2022, only urgent listed matters shall be heard.
The parties are directed to file the Interlocutory Applications for urgent listing, if any.

List the matter for further consideration on 25.03.2022.

-sd-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)